

**Comments on the Technical Interoperability of STBs for Broadcasting Sector
(DTH and Cable)**

**TRAI's Consultation Note on
Solution Architecture for
Technical Interoperable Set Top Box**

1. If at all its implemented it has to be prospective.
 - 2.the country has been digitalised at great pain and cost to DPO, the GOI has contributed also nothing on the contrary increased ET in most cases
 - 3.DPO's have taken a lot of pain and time in selecting the CAS/ Middlewareetc, based on their business plans they have invested for the future and in some cases investors have also invested based on the same .What happens to such plans.
 - 4.What happens if the system is HACKED the whole business of DPO is at risk. Who will be responsible for the same and who will compensate the DPO for loss of business.
 - 5.The risk of having interoperability lends it self to larger risk (DPO'S by and large have subsidised STB to consumers), in this case someone with deep pockets can take over the whole industry by offering free STB' s etc.
 6. Who is this trusted authority and what are the rules and regulations by which it will be governed.
 - 7.There will also be several issues with Simulcrypting in terms of technical and sharing of keys together with cost of bandwidth or transponder cost.
 8. Who will pick up this cost.
- Finally I think its a bit too late in the day , let the authority introduce regulations to make shifting commercially more feasible .

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